

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 527 OF 2017 IN  
DFR NO.1796 OF 2017**

**Dated: 12<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**TANGEDCO** .... **Appellant(s)**  
**Vs.**  
**Tamil Nadu Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. G.Umapathy  
Mr. S.Vallinayagam  
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan  
Ms. Sonakshi Malhan for R-2  
Mr. Kumar Mihir for R-3

**ORDER**

**IA NO. 527 OF 2017**  
***(Appln. for condonation of delay in filing)***

Learned counsel for the appellant seeks two weeks time to file an affidavit supporting the interim application. He may file the same on or before 27.10.2017 after serving copy on the other side. Response to the same may be filed by the respondents within one week thereafter.

List the matter on **06.11.2017.**

**(I. J. Kapoor)**  
**Technical Member**

ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**